



## RESERVE BANK OF INDIA

## भारतीय रिज़र्व बैंक

बेटी बचाओ बेटी पढ़ाओ

RBI/2024-25/134

CO.DPSS.RPPD.No.S1278/03-01-002/2024-2025

March 28, 2025

The Chairman and Managing Director / Chief Executive Officer

All Scheduled Commercial Banks including Regional Rural Banks /

Urban Co-operative Banks / State Co-operative Banks /

District Central Co-operative Banks / Local Area Banks / Payment Banks /

Small Finance Banks / National Payments Corporation of India

Madam / Dear Sir,

## Special Clearing Operations on March 31, 2025

A reference is invited to the circular issued by Department of Government and Bank Accounts (DGBA) vide <a href="CO.DGBA.GBD.No.S1003/42-01-029/2024-2025">CO.DGBA.GBD.No.S1003/42-01-029/2024-2025</a> dated March 17, 2025 addressed to all the agency banks on Annual Closing of Government Accounts –Transactions of Central/State Governments – Special Measures for the Current Financial Year (2024-25).

2. Normal clearing timings under Cheque Truncation System (CTS) as applicable to any working "Monday" shall be followed on March 31, 2025. Further, to facilitate accounting of all the Government transactions for the current financial year (2024-25) by March 31, 2025, it has been decided to conduct Special Clearing under CTS exclusively for Government Cheques on March 31, 2025 as detailed below:

Date	Presentation Session	Return Session
March 31, 2025	17:00 Hours to 17:30 Hours	19:00 Hours to 19:30 Hours
(Monday)		

- 3. It is mandatory for all banks to participate in the special clearing operations on March 31, 2025. All the member banks of CTS are also required to keep their inward clearing processing infrastructure open during the Special Clearing hours and maintain sufficient balance in their clearing settlement account to meet settlement obligations arising out of the Special Clearing.
- 4. Member banks are advised to adhere to the instructions contained in this circular as well as instructions issued by the President of the National Grid Clearing House. Member banks may also be guided by the circular NPCI/2016-17/CTS/Circular No.32 dated October 3, 2016

issued by NPCI	regarding	clearing type	for instruments	to be	presented	in Special	Clearing
sessions.							

Yours faithfully,

(Sudhanshu Prasad) Chief General Manager